

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.234 of 2021 (SZ)
(Earlier O.A. 304 of 2021 (PB))**

IN THE MATTER OF:

Pavan

.....Applicant(S)

Versus

**The Chief Secretary to Govt. Of
Karnataka and Others**

....Respondents

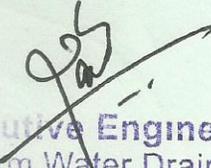
**STATUS REPORT FILED BY THE FIFTH RESPONDENT
BRUHAT BENGALURU MAHANAGARA PALIKE**

I, H.N. Jayasimha Executive Engineer, Storm water drains, Koramangala Valley, Bruhat Bengaluru Mahanagara Palike Submits as under:

01. Sri Pavan the Applicant herein on behalf of residents of 7th main road, Shakambari Nagar has given a representation stating that the road where he stays is 24 feet wide with a) 2 No.s of water supply pipe line b) 2 Nos. of sanitary line- one of 4 feet dia metre and the second of 2 feet dia metre (c) 3 feet and 5 feet gutter on either side of the road.

02. Further he submits in Paragraph (3) of his representation that "Without any proper planning, few engineers are planning to place a huge storm water drainage pipe in middle of the road. In this context the following report is submitted in this Hon'ble Tribunal for kind perusal and orders.

03. 7th Main of J.P.Nagar 1st Phase is about 200 mts long, runs in North-South direction. The road slopes in North-South direction and has 2.10 mtr fall. An Apartment complex and a residential layout in existence on the upstream side of this road i.e 7th Main J.P.Nagar 1st Phase. A storm water drain is in existence since a very long time and all the "rain water" falling on the upstream side of the layout and also in the layout will flow in this storm water drain and is terminated at the lowest point of the layout which is at South-Eastern corner. The rain water further flows through the Apartment complex (Eastern side) and takes 90° right turn and terminates at the entrance of this apartment complex area. From this point the water flows in 7th Main and terminates at a natural Storm water drain at "Saracki Main Road, i.e. 9th cross as shown in "Annexure-1"


**Executive Engineer
Storm Water Drain
Koramangala Valley Project
BBMP, Bangalore**

04. It is submitted that 7th Main which is about 200 mts long has a width varying from 24 feet to 28 feet. Underground utilities like water supply and sanitary line run in this road. Road side drain runs on either side of the road to carry rain water falling on this and also on upper area of this 7th Main. The width of the road side drain (gutter as envisaged in the complaint) has a width of 0.60 mts to 0.70 mts only. Due to this insufficient section of the drain the whole run off could not be carried in these small section of drain and resulted in flooding in 7th Main, J.P.Nagar, I Phase where the applicant stays.

05. Owing to the above conditions remodeling of one of the road side drain from the existing section 0.60 x 0.70 mts to 1.40 x 1.70 mtrs was proposed and the work on the upstream of this 7th Main – ie with in Apartment complex is completed. "Annexure-2". During the execution of this remodeling work in 7th Main, the applicant has objected stating no water should flow in front of his residence which is unreasobale and against the interest of majority of other residents and a permanent solution.

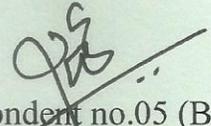
06. Though the authorities appraised him to convince, with all relevant drawings and RMP-2015, Sri Pavan has approached this Hon'ble Tribunal. At present no work is executed on this road (Annexure-3). Further there is no plan to lay huge storm water drain pipe at the middle of the road.

07. I submit if the above mentioned remodeling work of the road side drain is not done on this road there is every chance of flooding during this monsoon which may result in damage to the properties and will be a danger to life also.

In the light of the above it is respectfully prayed that this Hon'ble Tribunal be pleased to accept the above status report and be pleased to dispose of the above matter in the interest of justice and equity and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Place: Bangalore

Date:16/02/2022


Respondent no.05 (BBMP)
Executive Engineer
Storm Water Drain
Koramangala Valley Project
BBMP, Bangalore

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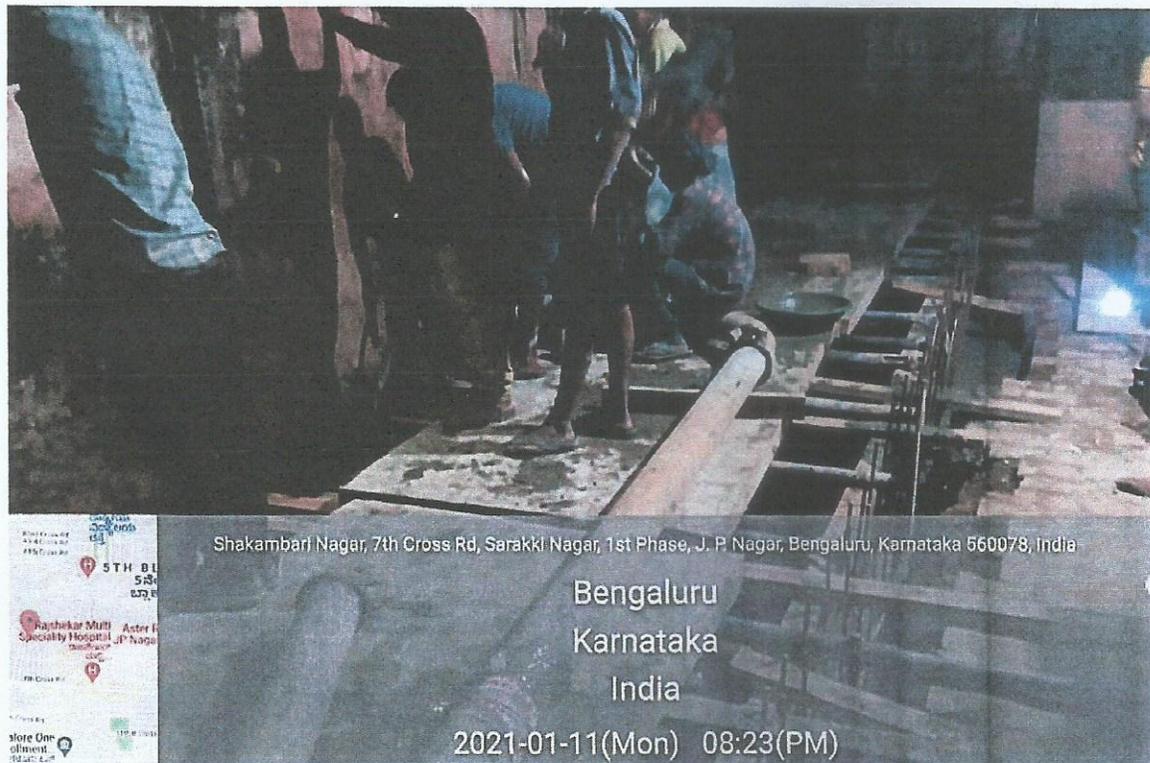
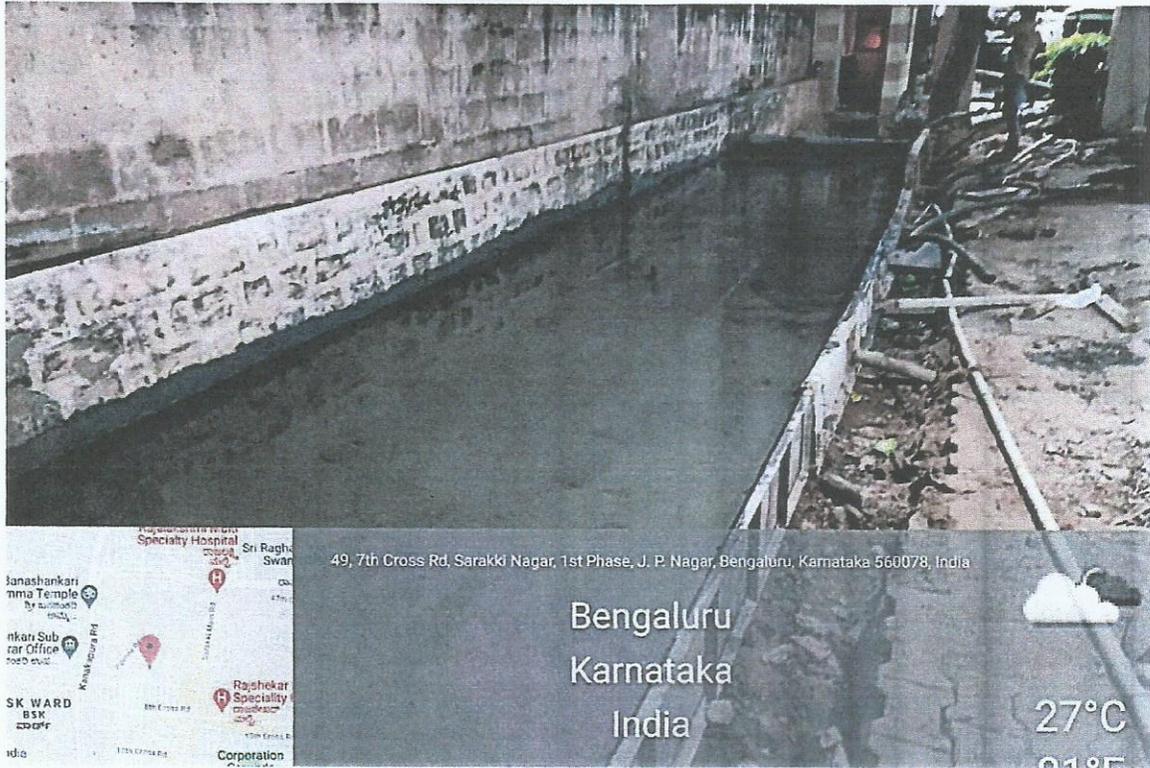
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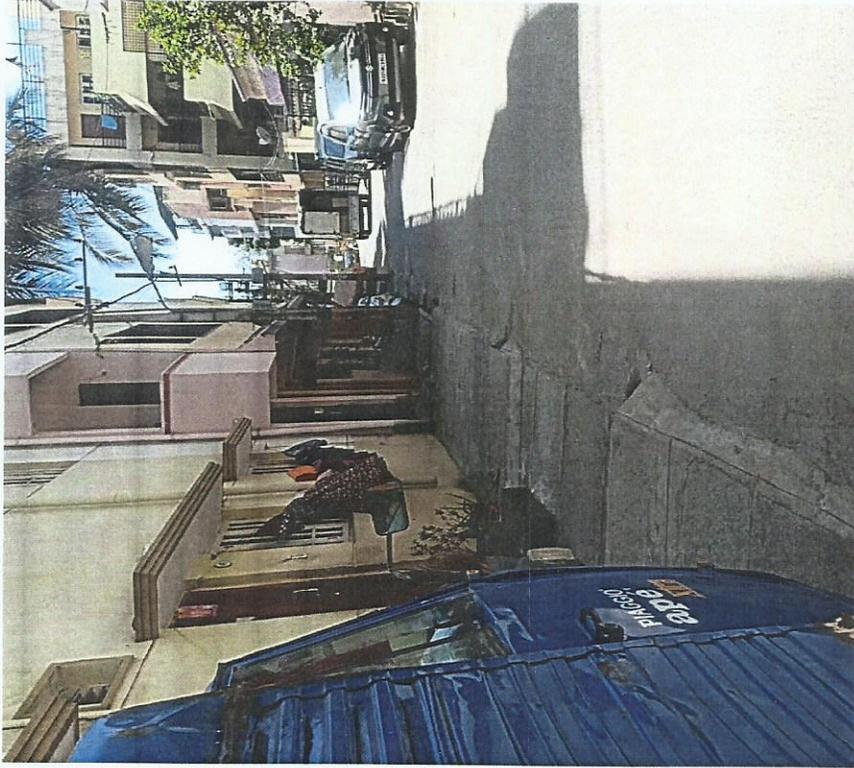
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**STATUS REPORT FILED BY THE
FIFTH RESPONDENT
BRUHAT BENGALURU
MAHANAGARA PALIKE**

**Mr.T.V.SEKAR
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ANNEXURE (2)





49, 51 Shama Rd, Sarakki Nagar, 1st Phase, J. P. Nagar, Bengaluru, Karnataka 560078, India

Bengaluru
Karnataka
India

2022-02-11 (Fri) 12:12

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Banashankari Sub Registrar Office
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7th Cross Rd

8th Cross Rd

Rajshekar Multi Speciality Hospital
ರಾಜಶೇಕರ್ ಮಲ್ಟಿಸ್ಪೆಷಾಲಿಟಿ ಹಾಸ್ಪಿಟಲ್

Market Park
ಮಾರ್ಕೆಟ್ ಪಾರ್ಕ್

Bangalore One



2722, 11 Shama Rd, Sarakki Nagar, 1st Phase, J. P. Nagar, Bengaluru, Karnataka 560078, India

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